

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-106

IA-5119/2020

IN

IB-2976(ND)/2019

IN THE MATTER OF:

Nuvision (Delhi) Pvt. Ltd.

Vs.

FLPL Logistics Pvt. Ltd.

.... FINANCIAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 7 IBC Code 2016

Order delivered on 01.12.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC :

For the Respondent/CD :

For the Intervener :

ORDER

IA-5119/2020

Counsel for the Interim Resolution Professional is present. Form-AA is taken on record.

IA-5119/2020 stands **closed**.

-sd-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)